

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16/17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

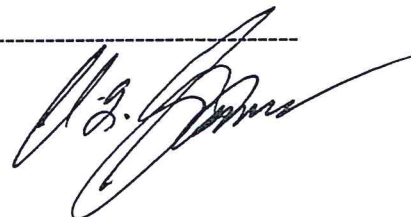
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/584/ (IB)/2017
NAME OF THE PETITIONER(S) : MITCON CONSULTANCY & ENGINEERING
SERVICES LTD
NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. L. Ganesh

Corporate creditor



M. ROshan ATR

ORDER
corporate debtor

M. Roshan ATR

Counsels representing both the parties are present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)